COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 194 OF 2016 & IA NO. 415 OF 2016

Dated: 28th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Punjab State Power Corporation Ltd. ...Appellant(s)

Vs.

M/s Everest Power Pvt. Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Ankur Gupta for R-1

Ms. Nishtha Kumar

Ms. Raveena Dhamija for R.2

Mr. Sakesh Kumar for R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>25.10.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt